



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P No (IB) No .241/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

Present: Hon'ble Member (J) Shri K.R.Jinan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th August, 2017, 10.30 A.M

Name of the Company		Datre Corporation Limited -Versus-		
		The Secretary Industries D	Department	
Under Section		280 (Am)		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
ì .	Ms. Manju Royerh Me. Rohra	Bhutoria, Adv	Pethoner	sometime or
1		a Au. A de		10/2,

ORDER

Ld. Counsels for the petitioner are present. No one present from the respondent's side.

Ld. Counsel for the petitioner made a request for adjournment.

Prayer is allowed.

List the matter on 05/09/2017.

(K.R.Jinan) Member (J)

(Vijai Pratap Singh) Member (J)